

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 272 of 2019

IN THE MATTER OF:

Ms. Vidhya Achu Roy

...Appellant

Versus

M/s Suraj Mani Engineers Pvt. Ltd. & Ors.

...Respondents

For Appellant: Mr. Abhijit Atvr, Advocate

For Respondent: Mr. A. Murali, Advocate

Mr. Goutham Shivshankar, Advocate for R-2 to R-5

ORDER

27.02.2020 Learned Counsel for the Appellant states that arguing Counsel is not available.

List the Appeal For Admission (After Notice) on **31th March, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)